

LOK SABHA

Thursday, 21st August, 1958.

The Lok Sabha met at Eleven of the Clock.

(MR. SPEAKER in the Chair)

ORAL ANSWERS TO QUESTIONS

Recruitment Qualifications for Government Service

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- \*323. { Shri V. C. Shukla:  
Sardar Iqbal Singh:  
Shri Ram Krishan:  
Shri D. C. Sharma:  
Dr. Sushila Nayar:  
Dr. Ram Subhag Singh:  
Shriwati Renu Chakravarty:

Will the Minister of Home Affairs be pleased to state:

(a) whether any decision has been taken over the issue whether a University degree should at all be considered essential for ordinary Government jobs other than those relating to high administrative or technical posts; and

(b) if so, broad details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Yes. A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 80.]

Shri V. C. Shukla: From the statement it appears that the Cabinet has decided that a university degree would not be essential for Central Class III (non-Clerical), State Subordinate (non-Clerical) and Upper and Lower Division Clerical services. May I know whether the graduates

who may also compete will get any preference over the non-graduates for selection to these services?

Shri Datar: No, Sir. They will be allowed to compete, but no special preference will be given.

Shri V. C. Shukla: Has the Committee recommended any other changes in the recruitment procedure of the Government?

Shri Datar: These are the only changes which have been considered and a decision has been taken.

Shri Damani: May I know whether the State Governments were consulted in this matter before taking the final decision?

Shri Datar: The State Governments' views were considered by this committee, and also some members appeared as witnesses before them. Therefore, we are going to make certain suggestions to the State Governments regarding their officers.

Shri Tangamani: In the statement we find that for clerical services, upper division, intermediate will be enough, and for the lower division, matriculation. May I know after the decision of the Cabinet how many have been taken in on the basis of the decision?

Shri Datar: These are the decisions which have been recently taken. They have still to be implemented.

Shri Braj Raj Singh: May I know whether the States have been advised to conform to this decision?

Shri Datar: It is for the State Governments, but we are going to advise them to conform to this.

Shri D. C. Sharma: From the statement I find that the condition of a

university degree has been relaxed only in three cases, and they are the clerical type, if I can put it like that. May I know in what way this committee has suggested any departure from the old practice? I think the old practice continues.

**Shri Datar:** A copy of the report of this committee was placed on the Table of the House. They have given various convincing reasons why a degree should not be necessary in these cases.

**Shri V. C. Shukla:** By what time does the Government expect to implement the recommendations already approved by the Cabinet?

**Shri Datar:** About two years time.

**Shri S. M. Banerjee:** It is said in the statement that the requisite qualification for upper division clerk will be intermediate. May I know whether the existing lower division clerks who have already passed or are intermediates will be promoted to upper division clerks' posts as a result of this?

**Shri Datar:** I have not been able to follow the hon. Member.

**Shri S. M. Banerjee:** An existing employee in a particular establishment who is a lower division clerk can only be promoted if he is a graduate. With this relaxation in the qualification to intermediate, will such persons be promoted even if they are intermediate?

**The Minister of Home Affairs (Pandit G. B. Pant):** The matter will be considered.

#### Martyrs' Memorial

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- \*329. {  
 Shri Shree Narayan Das;  
 Shri Bhakt Darshan;  
 Shri S. C. Samanta;  
 Shri Radha Raman;  
 Dr. Ram Subhag Singh;  
 Shri Vajpayee;  
 Sardar Iqbal Singh;

Will the Minister of Home Affairs be pleased to refer to the reply given to the Unstarred Question No. 909 on

the 12th March, 1958 and lay a statement showing:

(a) important suggestions received from eminent artists and architects and other prominent persons or bodies regarding the site and form of an All India Memorial in commemoration of all those martyrs who laid down their lives during 1857 to 1947 in the struggle for freedom;

(b) whether Government have finalised the consideration of these suggestions;

(c) if so, the nature of decisions taken; and

(d) the estimated cost of the memorial?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (d). A number of sites have been suggested from time to time the two sites which are considered most suitable from various points of view are:—

- (1) the site in front of Red Fort ramparts on the axis of Chandni chowk; and
- (2) site in the open lawns outside Kashmere Gate.

It is expected that a final decision regarding the site and the form etc. of the memorial will be taken shortly.

**Shri Shree Narayan Das:** May I know whether the consideration of this suggestion will be entrusted to some special committee appointed for this purpose, or will be done departmentally?

**Shri Datar:** Already the committee's views have been taken into account. Government will take a decision now.

श्री जगत दर्शन : श्रीमान्, बुकि गांधी जी के स्मारक के सम्बन्ध में काफी देरी हुई है, इसलिये यह धासका करने की मु'जाहदा है कि इस बारे में जी काफी देरी होनी। क्या में जान सकता हूँ कि इसमें जल्दी से जल्दी निर्णय करने का प्रयत्न किया जा रहा है ?